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Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH

15th December, 2010

OA.391/2010
MA 340/2010

Present: Shri Rajvir Gurjar proxy for Sh. Tanveer Ahmed, counsel for
applicant
Shri Harish Maan, counsel for respondents

Though the matter was fixed for hearing on 23.12.2010, but on
consent of the parties, the matter is taken up today.

Learned proxy counsel for the applicant submits that he has
moved an MA seeking permission to withdraw the OA.

In view of what has been stated in MA-340/2010, the MA is
allowed and permission to withdraw the OA is granted. The OA as
well as MA stand disposed of accordingly.

Anil Kumar
(Anil Kumar)
Member (Administrative)

M.L.Chauhan
(M.L.Chauhan)
Member (Judicial)

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